on the Table of the House. [See Appendix CXL, Annexure No. 75.]

Since the information under the ASI is collected as per National Industrial Classification Codes (NIC), certain industries have been clubbed together. The information regarding the mineral industries is given under the heading Manufacture of Nonmetallic Mineral Products (NIC32); for the industries of metals and steel under the heading Basic Metals and Alloys (NIC 33); and for the heavy engineering industries, the information is given under the heading Manufacture; of Machinery. Machine Tools and Parts except Electrical Machinery (NIC 35); Coal and Oil industries are not covered under the ASI.

ITI Chairman's views on, encourage-• ment of labour

2010. SHRI TALARI MANOHAR: SHRI RAM AWADESH SINGH:

Will the Minister of LABOUR be pleased to state:

(a) whether the I.T.I. Chairman has pleaded for encouragement of labour as reported in the Indian Express' of the 24th August, 1986;

(b) what is the position of involvement of workers in management *vu-a-vis* Government guidelines in the matter; and

(c) whether similar views are also held by other public sector units and followed in practice?

(d) ITI. Chairman is reported the - of the scheme, the given details of the

Council at the Apex and a maximum of five levels in the Functional Management Councils in the Unit level The scheme also provides for the training of workers and officers in the participative style of working.

(b) and (c) The Government of India introduced a comprehensive scheme on Workers' Participation, applicable to all Central Public Sector Undertakings, *vide* its Resolution dated the 30th December, 1983. 91 Ceritral Public Sector Undertakings have so far implemented the scheme at the shop floor plant level. A Tripartite Committee reviews the progress in the implementation of the scheme.

Consumer price index for working class

2011. SHRIMATI KANAK MU-KHERJEE: Will the Minister of LABOUR: be pleased to state the consumer price index number for the working class (with 1960 as the base year) in each large town or city, yearwise,, from 1960 to 1985 and first 9 months of 1986?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): A statement indicating the All India Consumer Price Index Numbers for industrial workers (with base 1960-100) for 50 centres year-wise from 1980 to 1985, and for the first eight months of 1986 is laid on the Table of the House: [See Appendix CXL., Annexure No. 76.] The figures for the month September, 1986 will be collected and laid on the Table of the House. Offer of Singapore Trade, Develop

ment Board tor exporting Indian goods

2012. SHRI TALARI MANOHAR: SHRI RAM AWADESH SINGH:

Will the Minister of COMMERCE be pleased to state:

(a) whether Singapore Trade De-

velopment Board has offered to export Indian goods as reported in the 'Economic Times' dated the 24th October, 1986;

' (b) if so, what are the details thereof;

(c) what efforts have been made by various Export Promotion Councils and Boards to increase exports; -and

(d) whether any delegations' missions are proposed to be sent abroad to explore new trade outlets during the Seventh Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): (a) Government have not received any such oficer.

(b) Does not arise.

(c) Various steps like improvement in quality standards, participation in trade fairs and exhibitions, conducting market surveys, exchange of commercial delegation etc. are being undertaken by the various Export Promotion Councils and Boards to increase exports of commodities and iterks.

(d) Yes, Sir.

Dry Port at Ahmedabad

2013. SHRI CHIMANBHAI MEHTA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that an internal Container Depot or a Dry Port is likely to start operating shortly at Allmedabad;

(b) when it is likely to start operations;

;(c) whether the location for the Dry Dook has been finalised; and

(d) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): (a) and Ob) It has been proposed to locate an Inland Container Depot at Ahmedabad. The modalities of and the schedules for establishing *'me* facility have not been decided.

(c) and (d) A site in Thaltej Village near Ahmedabad has been identified as a possible location.

Export of agricultural and industrial goods

2014. SHRI V. NARAYANASAMY: Will the Minister of COMMERCE be pleased to state:

(a) what steps Government have taken to improve the export of agricultural commodities and industrial goods in the country during the current financial year;

(b) whether Government have had any negotiation with the industrially developing countries for export of finished product from India; and

(c) if so, what are the details of incentives being given by Government to export-oriented industries?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): (a) A number of steps have been taken during the current financial year for improving the export of agricultural and industrial goods. These include:

Agriculture:

(i) Setting up of Agricultural and Processed Food Products Export Development Authority and Spices Board.

(ii) Special charter arrangements for export of mangoes to Kuwait and Saudi Arabia during the mango season.